

(b) What are the salient features of our export policy for the period July-December 1953?

**The Minister of Commerce (Shri Karmarkar):** (a) Actual export figures for 1953-54 are available only for April and May so far. It is not possible to assess the trend of exports on the basis of this meagre information. Both jute goods and tea appear to be doing better now than towards the close of 1952-53. Exports of tea are also in level with exports during the same period. Export of major oilseeds in 1953-54 is being discouraged by Government as we prefer to see that such exports as we are able to afford are in the shape of oil.

(b) About 90 per cent of the export trade is virtually free from restrictions. Further relaxations continue to be made from time to time. Efforts are being made to promote the export of manufactured goods and cottage industry products.

### बल्गेरिया से व्यापारिक करार

\*३१. श्री रघुनाथ सिंह : क्या वाणिज्य तथा उद्योग मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या बल्गेरिया तथा भारत के बीच कोई व्यापारिक करार सम्पन्न हुआ है; तथा

(ख) यदि हाँ, तो इस करार के अनुसार कौन कौन सी व्यापारिक वस्तुओं का विनिमय होगा ?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes, Sir.

(b) Copies of trade letters exchanged between India and Bulgaria on the 17th June, 1953, which contain the requisite information have already been placed in the Library of the House.

### गुरुद्वारा डेरा साहब

\*३२. श्री रघुनाथ सिंह : क्या प्रधान मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या यह तथ्य है कि १३ जून से १५ जून, १९५३ तक की लाहौर स्थित गुरुद्वारा डेरा साहब की यात्रा निमित्त जो गुरु अर्जुन देव का शहीद दिवस है, पाकिस्तान सरकार ने सिख यात्रियों को अनुमति नहीं दी है;

(ख) क्या गत २ वर्षों में भी अनुमति नहीं दी गई थी; तथा

(ग) क्या सरकार ने पाकिस्तान सरकार से इस सम्बन्ध में कुछ लिखा पढ़ी की है ?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) Yes.

(b) No, the Government of Pakistan had given permission for the pilgrimage in the previous two years.

(c) No. It is well known that unsettled conditions prevailed in Lahore during that period.

### IMPLEMENTATION OF STATE PLANS

\*33. **Shri Raghubir Sahai:** (a) Will the Minister of Planning be pleased to state whether the Planning Commission suggested to the various States that they should raise additional sources of revenue for the implementation of the State Plans within the time-limit?

(b) If so, what suggestions have been made?

(c) When were these suggestions made and with what result?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes.

(b) The suggestions made to the State Governments have been detailed in para 25 of Chapter III of the Planning Commission's Report.

(c) These suggestions were made early in 1951 when the draft outline of the Plan was under preparation. The progress made by State Governments

in the direction of raising additional resources has been reviewed in the Progress Report for 1951-52 and 1952-53 published by the Commission in May 1953 and placed recently on the Table of the House.

#### CHLOROPHYLL INDUSTRY

\*34. **Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any Chlorophyll Industry in India;

(b) the raw materials required for the manufacture of Chlorophyll Concentrate; and

(c) the manner and purpose of its use?

**The Minister of Commerce and Industry (Shri T. T. Krishnamchari):**

(a) No, Sir.

(b) Fresh green leaves of certain plants and solvents such as alcohol, acetone and benzene.

(c) Chlorophyll is mainly used as a deodorant and as a colouring matter in a number of toilet, and pharmaceutical preparations.

#### REPORT OF U. N. EXPERT MISSION

\*35. **Shri B. C. Das:** Will the Minister of Planning be pleased to state:

(a) whether the U. N. Expert Mission headed by Prof. Horace Belshaw submitted any report to the U.N.O. on Community Project Centres in India; and

(b) if so, whether a copy of the report will be placed on the Table of the House?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) No.

(b) Does not arise.

#### SODIUM-CHLORIDE CONTENTS OF SALT

\*36. **Shri Raghavaiah:** Will the Minister of Production be pleased to state:

(a) whether Government have recently demanded an increase in the

sodium-chloride content of the salt manufactured in the salt centres of the Bombay State;

(b) if so, the sodium-chloride content prior to the new order of Government;

(c) the increase demanded now; and

(d) the reasons which necessitated this demand?

**The Minister of Production (Shri K. C. Reddy):** (a) Yes. The increased standard is applicable to salt manufactured under license all over India.

(b) 93 per cent.

(c) 1 per cent.

(d) This is in pursuance of Government's decision to attain by stages, the standard of purity of 96 per cent. sodium chloride content for edible salt fixed by the Indian Standards Institution, and recommended by the Salt Experts Committee.

#### SQUATTERS' COLONIES IN WEST BENGAL

\*37. **Shri Tushar Chatterjea:** Will the Minister of Rehabilitation be pleased to state:

(a) the Squatters' Colonies of West Bengal that have been regularised up to date;

(b) the basis on which regularisation has been made;

(c) the specific reasons for not regularising other Colonies; and

(d) whether Government have any plan with regard to those Colonies that have not been regularised?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) to (c). A pilot Scheme for the regularisation of three Squatters' Colonies viz. Sahid Jatin Dass, Bijoynagar and Deshapriyanagar was sanctioned in October 1952 and now nearing completion. Preliminary work in this connection as regards other colonies has also been taken up and sanctions will be issued on receipt of final estimates from the Government of West Bengal